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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 3 (RE-2008)/2004-2009

NEW DELHI : DATED : 11th April, 2008

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I:

1. Following Ports shall be added at the end of the notified Seaports & Airports in Paragraph 4.19 (Port of Registration) of HBP v1:

Seaports: Haldia

Airports: Dabolim (Goa)

This issues in public interest.

Sd/-
(R.S. Gujral)
DIRECTOR GENERAL OF FOREIGN TRADE and
Ex-Officio Additional Secretary to the Government of India

(Issued from File No. 01/94/180/Annual Suppl.-PN/AM09/PC 4).